Dy. No. 309 /PPEMS
10.11.25

S-NO;- 22(R)

252

MAHARASHTRAWADI GOMANTAK PANAJI - GOA.
Flat No.: 102, Block No.: 1, Dukle Havan St. Inez, Panaji Goa. 403 001

US(DM)

Ref. NO.:
Date: 31/10/2025

भारत निर्वाचन आयोग/Election Commission of India
प्राप्त एवं निर्गम अनुभा
R & I Section
04 NOV 2025
411246
नई दिल्ली/New Delhi

To,
The Under Secretary,
Election Commission of India,
Nirvachan Sadan, Ashoka Road,
New Delhi – 110001.

Subject: Submission of Audited Annual Accounts of the Party for Financial Year 2024–25 – Regarding.

Reference: Your Letter No. 56/AA/State/2024-25/PPEMS/2025/14645 dated 17/10/2025

Respected Sir/Madam,

With due respect, this is to acknowledge receipt of your above-referred communication wherein it has been observed that, upon scrutiny of our audited annual accounts for the financial year 2024-25 submitted on 16/09/2025, the Schedules No. 1 and 4 were not enclosed with the said submission.

At the outset, we wish to express our sincere gratitude to your good office for bringing this to our attention and to clarify that there was no omission of material information nor any intention to withhold particulars required under the prescribed format. The same arose solely from the fact that the details forming part of the said schedules were self-explanatory and already reflected in the audited financial statements.

We respectfully submit as follows:

1. Schedule No. 1 – Corpus Fund:
The corpus fund represents the permanent capital of the Party, the balance of which remains unchanged except for any authorized additions or utilizations. The closing balance of ₹ 1,43,723, as disclosed in the balance sheet for the year ended 31 March 2025, is identical to the opening balance of the current year, being carried forward from the preceding financial year. Hence, though not presented as a separate schedule earlier, the figure was clearly disclosed in the main balance sheet. For completeness, we have now prepared and enclosed Schedule 1 for your ready reference.

2. Schedule No. 4 – Reserves:
The opening balance of reserves as on 1 April 2024 was ₹ 25,12,105. To this, the excess of income over expenditure for the year has been duly added, resulting in a closing balance of ₹ 86,21,070.27, which is accurately reflected in the accompanying schedule. The same is in consonance with the figures appearing in the audited statements previously submitted.

Accordingly, we are resubmitting the complete set of audited financial statements for the financial year 2024-25, duly incorporating the above two schedules for your kind perusal and record.

MAHARASHTRAWADI GOMANTAK PANAJI - GOA.
Flat No.: 102, Block No.: 1, Dukle Havan St. Inez, Panaji Goa. 403 001

Ref. NO.:
Date: 31/10/2025

We once again submit that the earlier non-submission of these schedules was purely inadvertent and without any mala fide intention. We sincerely regret any inconvenience caused and assure the Commission of our continued adherence to all statutory and procedural requirements in future.

We request your kind office to take the enclosed statements on record and oblige.

Thanking you.

Yours faithfully,

Anand Naik
(Treasurer – MGP)

Encl.:
1. Complete set of Audited Annual Accounts for F.Y. 2024-25

MAHARASHTRAWADI GOMANTAK ★ PANAJI-GOA ★

Acknowledgement Number:535808671060925 **Date of filing : 06-Sep-2025**

INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1(SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7 filed and verified]
(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year 2025-26

PAN	AAAAM4797K		
Name	MAHARASHTRAWADI GOMANTAK PARTY		
Address	FLAT NO 102, BLOCK I, DUKLE HEAVEN, ST INEZ , PANAJI GOA , 10-Goa, 91-INDIA, 403001		
Status	05-AOP/BOI	Form Number	ITR-7
Filed u/s	139(1)-On or before due date	e-Filing Acknowledgement Number	535808671060925

Taxable Income and Tax Details	Current Year business loss, if any	1	0
	Total Income	1A	0
	Book Profit under MAT, where applicable	2	0
	Adjusted Total Income under AMT, where applicable	3	0
	Net tax payable	4	0
	Interest and Fee Payable	5	0
	Total tax, interest and Fee payable	6	0
	Taxes Paid	7	0
	(+) Tax Payable /(-) Refundable (6-7)	8	0
Accreted Income and Tax Detail	Accreted Income as per section 115TD	9	0
	Additional Tax payable u/s 115TD	10	0
	Interest payable u/s 115TE	11	0
	Additional Tax and interest payable	12	0
	Tax and interest paid	13	0
	(+) Tax Payable /(-) Refundable (12-13)	14	0

INCOME TAX DEPARTMENT

This return has been digitally signed by ANANT SHAMBHU NAIK in the capacity of Others having PAN ABEPN5328D from IP address 43.249.186.4 on 06-Sep-2025 17:00:25 DSC Sl.No & Issuer 3682317 & 466380640719490335 6CN=PantaSign Sub CA for DSC 2022,OU=Certifying Authority,O=Pantagon Sign Securities Pvt. Ltd.,C=IN

System Generated Barcode/QR Code

AAAAM4797K07535808671060925179 1862d2a977ef7c2378ab8d5b58f6f1e2907b2

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

MAHARASHTRAWADI GOMANTAK PANAJI-GOA

CA J.L. Kantha Rao B.Com, L L.B, F.C.A.
M/s. Lakshmi Kantha Rao & Co.
CHARTERED ACCOUNTANTS

Auditor's Report

To,
The President
Maharashtrawadi Gomantak Party

We have audited the attached Balance sheet of Maharashtrawadi Gomantak Party as at 31st March 2025 and also the Income and Expenditure Account for the year ended on that date annexed thereto. These financial statements are the responsibility of the Political Party's management. Our responsibility is to express an opinion on these financial statements based on our audit.

We conducted our audit in accordance with the auditing standards generally accepted in India. Those Standards require that we plan and perform the audit to obtain reasonable assurance about whether the financial statements are free of material misstatement. An audit includes examining, on a test basis, evidence supporting the amounts and disclosures in the financial statements. An audit also includes assessing the accounting principles used and significant estimates made by the management, as well as evaluating the overall financial statements presentation. We believe that our audit provides a reasonable basis for our opinion.

Further, we report that:

(i) We have obtained all the information and explanations, which to the best of our knowledge and belief were necessary for the purposes of our audit.

(ii) In our opinion, proper books of account have been kept by the Political Party so far as appears from our examination of those books.

(iii) The Balance sheet and Income and Expenditure Account dealt with by this report are in agreement with the books of account.

(iv) In our opinion and to the best of our information and according to the explanations given to us, the said accounts give a true and fair view in conformity with the accounting principles generally accepted in India:

a) In the case of the Balance sheet, of the state of affairs of the Political party as at 31st March, 2025

b) In the case of the Income and Expenditure Account, of the Surplus/ Deficit year ended on that date.

For M/s. Lakshmi Kantha Rao & Co.
Chartered Accountants

(J.L. Kantha Rao)
Membership No. 028490

Place: Panaji,Goa.
Date: 25/08/2025
UDIN NO: 25028490BMIHES5302

MAHARASHTRAWADI GOMANTAK ★ PANAJI GOA ★

M/s. LAKSHMI KANTHA RAO & Co. ★ BANGALORE M No. 028490 ★ Chartered Accountants ★

Asst. year	:	2025/26
Name	:	Maharashtrawadi Gomantak Party
Address	:	Flat No. 102 First floor
		Dukle Heaven St.Inez
		Panaji- Goa 403001
Status	:	AOP
Financial year	:	31.3.2025
PAN	:	AAAAM4797K

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TAX COMPUTATION

INCOME FROM OTHER SOURCES

Excess of Expenditure on Income	61,08,965
Less: Exempt u/s 13A (As Per Certificate)	61,08,965
	NIL

Tax Thereon NIL

.....
(General Secretary)
For Maharashtrawadi Gomantak Party

.....
(Treasurer)
For Maharashtrawadi Gomantak Party

MAHARASHTRAWADI GOMANTAK
PANAJI-GOA

MAHARASHTRAWADI GOMANTAK PARTY

Income and Expenditure Account for the period ended 31st March 2025

INCOME	Schedule	Current Year	Previous Year
FEE & SUBSCRIPTIONS	11		
GRANTS / DONATIONS			
CONTRIBUTIONS	12	1,16,00,000.00	80,000.00
COLLECTION BY ISSUING			
COUPONS/SALE OF	13		
PUBLICATION			
OTHER INCOME	14		
TOTAL (A)		1,16,00,000.00	80,000.00
EXPENDITURE			
ELECTION EXPENDITURE	15	5,00,000.00	-
EMPLOYEE COSTS	16	1,19,000.00	-
ADMINISTRATIVE AND	17	6,79,226.35	1,02,823.90
GENERAL EXPENSES			
FINANCE COSTS	18	73,606.00	23,431.00
DEPRECIATION &			
AMORTISATION EXPENSES			
OTHER EXPENSES	19	41,19,202.98	6,01,497.00
TOTAL (B)		54,91,035.33	7,27,751.90
Balance being excess of Income over Expenditure (A-B) Transfer to/from reserves		61,08,964.67	(6,47,751.90)
Balance Being Surplus (Deficit) Carried to Ganeral Fund			
Significant Accounting Policies	20		
Notes on Accounts	21		

For M/s. Lakshmi Kantha Rao & Co.
Chartered Accountants
Membership No. 028490

CA J.L Kantha Rao

M/s. LAKSHMI KANTHA RAO & CO. BANGALORE M. No. 028490 Chartered Accountants

For and behalf of the
Maharashtrawadi Gomantak Party

Deepak Dhavalikar
(President)

Anant Naik
(Treasurer)

Proprietor
M.No. 028490
UDIN: 25028490BMIHES5302
Place: Bangalore
Date: 25/08/2025

MAHARASHTRAWADI GOMANTAK PANAJI.GOA

MAHARASHTRAWADI GOMANTAK PARTY

Balance sheet as at 31.03.2025

SOURCES OF FUNDS	Schedule	Current Year	Previous Year
CORPUS FUND	1	1,43,723.00	1,43,723.00
GENERAL FUND	2		
EARMARKED FUNDS	3		
RESERVES	4	86,21,070.27	25,12,105.00
LOANS/BORROINGS			
Secured			
Unsecured	5	7,00,000.00	7,00,000.00
CURRENT LIABILITIES & PROVISIONS	6	3,49,073.38	2,07,983.00
TOTAL		98,13,866.65	35,63,811.00
APPLICATION OF FUNDS			
FIXED ASSETS			
Tangible Assets	7	40,29,258.00	34,01,876.00
Intangible Assets			
Capital Work-in-progress			
INVESTMENTS	8		
Long Term			
Current Investments			
CURRENT ASSETS	9	14,34,608.65	1,61,935.60
LOANS, ADVANCES & DEPOSITS	10	43,50,000.00	
TOTAL		98,13,866.65	35,63,811.60
Significant Accounting Policies	20		
Notes on Accounts	21		

For M/s. Lakshmi Kantha Rao & Co.
Chartered Accountants
Membership No. 028490

M/s. LAKSHMI KANTHA RAO BANGALORE M. No. 028490 Chartered Accountants

CA J.L Kantha Rao

Proprietor
M.No. 028490
UDIN: 25028490BMIHES5302
Place: Bangalore
Date: 25/08/2025

For and behalf of the
Maharashtrawadi Gomantak Party

Deepak Dhavalika
(President)

Anant Naik
(Treasurer)

MAHARASHTRAWADI GOMANTAK PANAJI-GOA

MAHARASHTRAWADI GOMANTAK PARTY

CASH FLOW STATEMENT FOR THE YEAR ENDED 31.03.2025

Particulars	As at 31/03/2025 (Rs.)	As at 31/03/2024 (Rs.)
CASH FLOW FROM OPERATING ACTIVITIES		
Sources of Funds	87,64,793.27	26,55,828.60
Operating Surplus / (Deficit) before working capital changes		
Increase /(Decrease) in Curent Liabilities	10,49,073.38	9,07,983.00
Increase /(Decrease) in Loans & Advances		
Net Cash flow from operating activities (A)	98,13,866.65	35,63,811.60
CASH FLOW FROM INVESTING ACTIVITIES		
Purchase of Fixed Assets / CWIP	40,29,258.00	34,01,876.00
Sale of Fixed Assets		
Net cash flow from Investing activities (B)	40,29,258.00	34,01,876.00
CASH FLOW FROM FINANCING ACTIVITIES		
Increase / (Decrease) in Secured / Unsecured	43,50,000.00	
Net Cash flow from Financing activities ©		
Increase / (Decrease) in cash and cash equivalents (A+B+C)		
Cash and cash equivalents at the beginning of the year		
Cash and cash equivalents at the end of the year	14,34,608.65	1,61,935.60
Components of cash and cash equivalents		
Cash in Hand	5,30,517.50	30,990.50
Balance with Banks:	9,04,091.15	1,30,945.10
In Current Accounts		
In Fixed Deposits		
Total cash and cash equivalents	14,34,608.65	1,61,935.60

For M/s. Lakshmi Kantha Rao & Co.
Chartered Accountants
Membership No. 028490

CA J.L Kantha Rao
Proprietor
M.No. 028490
UDIN: 25028490BMIHES5302
Place: Bangalore
Date: 25/08/2025

M/s. LAKSHMI KANTHA RAO & CO. BANGALORE M. No. 028490 Chartered Accountants

For and behalf of the
Maharashtrawadi Gomantak Party

Deepak Dhavalikar
(President)

Anant Naik
(Treasurer)

MAHARASHTRAWADI GOMANTAK PANAJI-GOA

SCHEDULE 5

PARTICULAR	CURRENT YEAR	PREVIOUS YEAR
Loan from Anant Naik	7,00,000.00	7,00,000.00
	7,00,000.00	7,00,000.00

SCHEDULE 6

PARTICULAR	CURRENT YEAR	PREVIOUS YEAR
PROVISIONS		
TDS Payable on Advertisemnet (FY 2023-24)	23,139.00	7,704.00
SUNDRY CREDITORS		
Gomantak Pvt Ltd	72,100.00	
Smart Advertising	24,524.50	
Lokmat Media Private Limited	-	26,250.00
Navhind Paper & Publication	-	62,200.00
Pudhari Publication Private Limited	49,059.88	30,900.00
Tarun Bharat Daily	1,80,250.00	80,929.00
		-
	3,49,073.38	2,07,983.00

SCHEDULE 7

PARTICULAR	CURRENT YEAR	PREVIOUS YEAR
COMPUTER	169.00	282.00
FURNITURE & FIXTURE	1,88,271.00	2,09,190.00
OFFICE BUILDING (Dukle Heaven)	27,85,612.00	27,85,612.00
OFFICE RENOVATION (Asset)	4,06,792.00	4,06,792.00
AMBULANCE	6,48,414.00	
	40,29,258.00	34,01,876.00

SCHEDULE 9

PARTICULAR	CURRENT YEAR	PREVIOUS YEAR
CASH IN HAND	5,30,517.50	30,990.50
BANK ACCOUNTS		
BANK OF MAHARASHTRA A/C 20051403603	7,86,170.55	13,024.50
STATE BANK OF INDIA A/C 40716584086	1,17,920.60	1,17,920.60
	14,34,608.65	1,61,935.60

MAHARASHTRAWADI GOMANTAK PANAJI GOA

M/s. LAKSHMI KANTHA RAO & CO. BANGALORE Regn. No. 028490 Chartered Accountants

M/s. LAKSHMI KANTHA RAO BANGALORE

SCHEDULE 10

PARTICULAR	CURRENT YEAR	PREVIOUS YEAR
Advance to President (Deepak Dhavlikar)	43,50,000.00	
	43,50,000.00	-

SCHEDULE 15

PARTICULAR	CURRENT YEAR	PREVIOUS YEAR
Election Expenses	5,00,000.00	-
	5,00,000.00	-

SCHEDULE 16

PARTICULAR	CURRENT YEAR	PREVIOUS YEAR
Salaries to Staff	1,19,000.00	42,000.00
	1,19,000.00	42,000.00

SCHEDULE 17

PARTICULAR	CURRENT YEAR	PREVIOUS YEAR
Internet Expenses	-	4,100.00
Administrative Expenses - Central Committee	5,30,000.00	
Administrative Expenses - Working Committee	50,000.00	
Banking Charges	1,126.45	1,244.90
Tax Filing Fees	14,160.00	11,800.00
Printing & Stationery	-	-
Accounting Charges	-	-
Audit Fees	20,000.00	47,000.00
Professional Fees	-	29,000.00
Office Expenses	-	-
GST Expense	63,939.90	9,679.00
	6,79,226.35	1,02,823.90

SCHEDULE 18

PARTICULAR	CURRENT YEAR	PREVIOUS YEAR
Depreciation	73,606.00	23,431.00
Computer Repair & Maintenance	-	-
	73,606.00	23,431.00

MAHARASHTRAWADI GOMANTAK PANAJI-GOA

M/s. LAKSHMI KANTHA RAO & CO. BANGALORE Firm No. 028490 Chartered Accountants

SCHEDULE 19

PARTICULAR	CURRENT YEAR	PREVIOUS YEAR
Advertising Expenses	4,76,899.00	5,74,438.00
Advertising Expensesfor Prior Years	13,66,785.78	
Donation Given	-	-
Fabrication Exp.	500.00	-
Payment to the candidates	-	-
DTVSV Tax Payment	20,24,880.00	
Reimbursement towards party work	-	-
Leadership Promotion & Welfare (Zilla Parishad)	2,00,000.00	-
TDS Late Fees	-	-
Round Off	(1.30)	
Society Maintenance Expenses	37,639.50	
Building Maintenance Fees	12,500.00	27,059.00
TDS Paid	-	-
	41,19,202.98	6,01,497.00

For M/s. Lakshmi Kantha Rao & Co.
Chartered Accountants
Membership No. 028490

CA J.L Kantha Rao

M/s. LAKSHMI KANTHA RAO & Co. BANGALORE M. No. 028490 Chartered Accountants

For and behalf of the
Maharashtrawadi Gomantak Party

Deepak Dhavalikar
(President)

Anant Naik
(Treasurer)

Proprietor
M.No. 028490
UDIN: 25028490BMIHES5302
Place: Bangalore
Date: 25/08/2025

MAHARASHTRAWADI GOMANTAK PANAJI-GOA

SCHEDULE 1

PARTICULAR	CURRENT YEAR	PREVIOUS YEAR
Corpus Fund	1,43,723.00	1,43,723.00
	1,43,723.00	1,43,723.00

SCHEDULE 4

PARTICULAR		CURRENT YEAR	PREVIOUS YEAR
Reserves			25,12,105.00
Opening Bal	25,12,105.00		
Add: Excess of Income over Expenditure	61,08,965.27	86,21,070.27	
		86,21,070.27	25,12,105.00

For M/s. Lakshmi Kantha Rao & Co.
Chartered Accountants
Membership No. 028490

M/s. LAKSHMI KANTHA RAO & CO. BANGALORE M. No. 028490 Chartered Accountants

CA J.L Kantha Rao

Proprietor
M.No. 028490
UDIN: 25028490BMIHES5302
Place: Bangalore
Date: 25/08/2025

For and behalf of the
Maharashtrawadi Gomantak Party

Deepak Dhavalikar
(President)

Anant Naik
(Treasurer)

MAHARASHTRAWADI GOMANTAK ★ PANAJI-GOA ★

SCHEDULE 12

DONATION RECEIVED

Sr. No	Date	Name of Donner	Pan No.	Amount
1	29/04/2024	MOHD SHOKIN	GFLPS1710H	5,00,000.00
2	29/04/2024	DEVASHRI NIRMAN	AABFD2012N	15,00,000.00
3	30/04/2024	GOA CARBON	AAACG6842K	30,00,000.00
4	04/05/2024	NANU ENGINEERING	AACCN0071D	10,00,000.00
5	04/05/2024	DHIRAJ SINGH	BBLPS4809N	5,00,000.00
6	06/05/2024	SUNCITY URJA PVT LTD	ABFCS8001E	11,00,000.00
7	14/05/2024	GALAXY ELECTRICALS	AANFG2894F	10,00,000.00
8	14/05/2024	ANANT KELKAR	ADMPK3200H	10,00,000.00
9	03/02/2025	VIBHAV REAL ESTATE	AAIFV2802K	5,00,000.00
10	11/02/2025	DESAI NILESH YESHWANT	ADHPD2115R	15,00,000.00
				1,16,00,000.00

M/s. LAKSHMI KANTHA RAO & Co. BANGALORE Reg. No. 028490 Chartered Accountants

MAHARASHTRAWADI GOMANTAK PANAJI-GOA

MAHARASHTRAWADI GOMANTAK PARTY

SIGNIFICANT ACCOUNTING POLICIES AS AT 31ST MARCH 2025

1. ACCOUNTING CONVENTION

The financial statements are prepared under the historical cost convention on mercantile basis, in accordance with the applicable accounting standards and presentation. The accounting policies have been consistently applied by the party.

2. SYSTEM OF ACCOUNTING

All Incomes and Expenses have been accounted for on mercantile system of accounting by the Party.

3. REVENUE RECOGNITION

The party recognises its receipts from voluntary donations whether general or specific, membership fees, interest income rental income and other incidental income on mercantile basis as and when it is due and accrued.

4. EXPENDITURE

The party recognises its expenses mercantile basis as and when payment is due. Advances paid against any material, goods or services availed are treated as such.

5. FIXED ASSETS & DEPRECIATION

Fixed assets are stated at their cost value which includes freight, duties, taxes and all incidental expenses related to the acquisition. As per the policy of the party, no depreciation is provided on the fixed assets.

6. INVESTMENTS

Investments have been classified into current and long term investments. Long term investments are carried at cost in the Balance Sheet. Diminution in the value of long term investments, if any, other than those temporary in nature is provided for.

M/s. LAKSHMI KANTHA RAO & Co. BANGALORE M. No. 028490 Chartered Accountants

MAHARASHTRAWADI GOMANTAK PANAJI-GOA

7. INVENTORIES

The party expenses out all its books, periodicals and publicity material purchased during the year, except where its value is significant at the close of the year which is shown as inventory. Such inventory is carried at cost and other expenses and is valued at FIFO basis.

8. CONTINGENT LIABILITIES

As the party follows the mercantile System of recognising its income and expenditure, no Contingent Liabilities are considered in the financial statements.

9. RECOGNITION FOR IMPAIRMENT OF ASSETS

The party recognises impairment losses in the year in which the assets are identified as impaired. Impairment losses are measured as the excess of carrying amount of an asset over its recoverable amount. The recoverable amount of an asset is the higher of an asset's net selling price and its value in use.

10. BORROWING COSTS

Borrowing costs that are attributable to the acquisition, construction or production of qualifying assets are capitalised as part of cost of the asset. All other borrowing costs are charged to revenue.

11. USE OF ESTIMATES

The preparation of financial statements requires estimates and assumptions to be made by the management that effect the reported amount of assets and liabilities on the date of financial statements and the reported amount of receipt and disbursement during the reporting period. Difference between the actual results and estimates are recognised in the period in which the results are known / materialised on accrual basis.

12. PROVISIONS

A provisions is recognized when the party has present obligation as a result of past event, it is probable that an outflow of resources embodying economic benefit will be required to settle the obligation, in respect of which a reliable estimate can be made. Provisions are not discounted to its present value and are determined based on the best estimates

M/s. LAKSHMI KANTHA RAO & Co. BANGALORE Reg. No. 028490 Chartered Accountants

MAHARASHTRAWADI GOMANTAK PANAJI-GOA

required to settle the obligation at the balance sheet date. These are viewed at each balance sheet date and are adjusted to reflect the current best estimates.

13. UNSECURED LOAN FROM TREASURER

An amount of Rs. 7,00,000/- is reflected as an unsecured loan in the opening balance of the current financial year, standing in the name of Mr. Anant Naik, Treasurer of the Party. The loan was received in earlier years through banking channels, is non-interest bearing and repayable on demand.

14. ADVANCE TO PARTY PRESIDENT

An Amount of Rs. 43,50,000/- has been advanced to Mr. Deepak Dhavlikar, President of the party, for meeting authorized political and administrative expenses. The advance is disbursed through proper resolution, remains outstanding under **"Loans and Advances,"** and is subject to adjustment upon submission of supporting evidence.

For M/s. Lakshmi Kantha Rao & Co.
Chartered Accountants
Membership No. 028490

CA J.L Kantha Rao

M/s. LAKSHMI KANTHA RAO & Co. BANGALORE M. No. 028490 Chartered Accountants

For and behalf of the
Maharashtrawadi Gomantak Party

Deepak Dhavalikar
(President)

Anant Naik
(Treasurer)

MAHARASHTRAWADI GOMANTAK PANAJI-GOA

Proprietor
M.No. 028490
UDIN: 25028490BMIHES5302
Place: Bangalore
Date: 25/08/2025